

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 82-83 OF 2005

RAGHUBIR SINGH

Appellant (s)

VERSUS

STATE OF RAJASTHAN & ORS.

Respondent(s)

(With appln(s) for stay and office report)  
WITH APPEAL(CRL) NO. 778 of 2005  
(With office report)

Date: 03/08/2011            These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HARJIT SINGH BEDI  
HON'BLE MRS. JUSTICE GYAN SUDHA MISRA

For Appellant(s)	Ms. Anitha Shenoy, Adv. Ms. Rashmi Nandakumar, Adv.  Mr. Ansar Ahmad Chaudhary, Adv.
For Respondent(s)	Ms. Vibha Datta Makhija, Adv. Mr. Uma Datta, Adv.(NP)
For State	Dr. Manish Singhvi, AAG. Mr. Milind Kumar, Adv. Mr. Vijay Verma, Adv.  Mr. Aruneshwar Gupta, Adv.(NP)

UPON hearing counsel the Court made the following  
O R D E R

Dr. Manish Singhvi, the learned counsel representing the State of Rajasthan commenced his submissions at 12:05p.m. and was on his legs when the Court rose for the day leaving the matters part-heard.

[KALYANI GUPTA]      [VINOD KULVI]  
COURT MASTER      COURT MASTER